

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2448

ANSWERED ON:27.08.2012

NATIONAL TRANSPORT DEVELOPMENT COMMITTEE ON TOLLING ROADS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Sugavanam Shri E.G.; Yadav Shri Dharmendra; Yaskhi Shri Madhu Goud

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal to bring two-and-half lane highways under the toll network and if so, the details thereof;
- (b) whether there is any demand for not charging toll on less than four-lane highways and scrapping of toll on highway stretches under expansion and repair;
- (c) if so, the details thereof and the action taken by the Government thereon;
- (d) whether the Government has appointed National Transport Development Committee on toll roads; and
- (e) if so, the details of the recommendations made by the aforesaid committee along with the steps taken by the Government to implement the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) No, Madam.

(b) & (c) There are requests from road users not to charge user fee on two lane highways taken up for lane up gradation during the construction period. Ministry has notified the National Highways Fee (Determination of Rates & Collection) Second Amendment Rules, 2011 so that while transition from NH(Fee) Rules, 1997 to NH(Fee) Rule 2008, due to lane expansion of highway, the annual increase in the toll tax shall in no case be more than 25% of the rate applicable in the immediately preceding year.

(d) & (e) Planning Commission has appointed National Transport Development Committee. Further details are being obtained from Planning Commission and shall be submitted at the earliest.